

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No33/KB/2015  
CA1004/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Rabindra Nath Ghosh & Ors. -Versus- Jaytarama Cold Storage Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Ratnanko Banerjee  
2. Anif Ali  
3. Shaanah Mitra  
4. Sayantak Das

Sr. Adv.  
Adv.  
Adv.  
Adv.

for  
petitioners

25/7

1. JISHNU CHOWDHURY, Adv  
2. RATNA BABAN BISHWAL, Adv  
3. KULWIP MALIK Adv

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1. RITOBROTO KUMAR MITRA Adv. cum.  
2. M. D. BHADURI  
3. A. L. CHATTERJEE

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per 23

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Amr. to W. Chak  
25.7.17

P. T. O.

## ORDER

Ld. Counsels for the petitioners and the respondent nos. 1, 2 and 3 are present.

In this case pleadings are complete. Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties. After filing written submissions they are to try to confine their arguments on the points taken in their written submissions.

List the matter on 21/08/2017 for arguments.

*sd.*  
(Vijai Pratap Singh)  
Member (J)